

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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Thursday, 28th July, 1955

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON

PAPERS LAID ON THE TABLE

ANALYSIS OF TARIFF CONCESSIONS

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): I beg to lay on the Table a copy of the Analysis of Tariff Concessions exchanged by India with the other Contracting Parties, July, 1955. [Placed in the Library. See No. S-224/55.]

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

TENTH REPORT

Shri Altekar (North Satara): I beg to present the Tenth Report of the Committee on Absence of Members from the Sittings of the House.

Shri Kamath (Hoshangabad): May I know whether the position in this respect has improved since the last report was presented?

Mr. Speaker: In which respect?

Shri Kamath: Absence of Members from the sittings of the House.

172 LSD.—1.

Mr. Speaker: The hon. Members will see that in dealing with the various matters which come before this House, we are trying to do our best and it will certainly take some time—some years—before there can be any assessment of this. Up till now individual applications were coming and they were placed before the House; and naturally, more as a matter of courtesy than as a matter of further consideration, the House used to agree that the leave be granted. Therefore, a committee was set up. The committee is now examining every application on its merits and making its recommendations. I think the committee is functioning for nearly two years and it is not fairly easy to see how the position is today.

MOTION FOR ADJOURNMENT

MAHABIR JUTE MILLS LIMITED, GORAKHPUR

Shri S. L. Saksena (Gorakhpur Dist.—North): There is an adjournment motion in my name.

Mr. Speaker: It is an obviously untenable adjournment motion. Still I will read it to the House. The motion seems to be a long statement instead of touching the subject in short.

“The active and wholly unjustified support of the Government to the utterly lawless attempt of the Mahabir Jute Mills Limited, Sahjanwan, in Gorakhpur District.....”

The hon. Member means the U.P. Government.

Shri S. L. Saksena: About labour.

Mr. Speaker: Everything is here in the Centre; there is labour, there is